OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE ROUSE AVENUE COURT COMPLEX, DELHI

MODIFIED DUTY ROSTER FOR THE MONTH OF SEPTEMBER, 2022

In view of the request received from Sh. Deepak Kumar-II, Ld. ACMM-02 dated 19.09.2022 partial modification of office order no. 39/CMM/Rouse Avenue District Court/DR/2022/244356 -24455-C dated, 30/08/2022, Rouse Avenue District Courts, Delhi, is made as under:

Sr. No.	Name of the Duty ACMM	Duty to be performed on	In place of
01.	Sh. Vaibhav Mehta, Ld.ACMM-03	21.09.2022	Sh. Deepak Kumar-II, Ld. ACMM-02
02.	Sh. Deepak Kumar-II, Ld. ACMM-02	27.09.2022	Sh. Vaibhav Mehta, Ld.ACMM-03

Rest of the conditions shall remain unchanged.

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(Harjeet Singh Jaspal) Link/Chief Metropolitan Magistrate Rouse Avenue Court Complex

New Delhi

Order No.41/CMM/RADC/DR/2022 9218-9238-0

Dated 19 /09/2022

Copy forwarded for information and necessary action to:

- 1. The Ld. Registrar General, Hon'ble High Court of Delhi.
- 2. The Ld. District & Sessions Judge, (HQs), Delhi.
- 3. The Ld. District & Session Judge-Cum-Special Judge (P.C. Act) (CBI), Rouse Avenue Court Complex, Delhi)
- 4. The ACMMs Rouse Avenue District Court Complex, New Delhi.
- 5. The Director of Prosecution, CBI, Block No.3, II Floor, CGOComplex, Lodhi Road, New Delhi.
- 6. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
- 7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
- 8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website
- 9. The Branch In-charge, Care Taking, Facilitation, Computer and Filing Section, RADC, New Delhi.
- 10. The Reader to the undersigned.
- 11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
- 12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
- 13. For uploading on 'LAYERS'.
- 14. The Secy. DLSA, RADC.

(Harjeet Singh Jaspal)

Link /Chief Metropolitan Magistrate Rouse Avenue Court Complex

New Delh. 19.09.2022

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